

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.132
Co.Appeal 28 of 2017

Proceedings under Section 56, 58, 59 of Co. Act, 2019

IN THE MATTER OF:

Suman Kumar Sinha
V/s

.....Applicant

The Baroda Crystal Glass Works Ltd & Ors

.....Respondent

Order delivered on ..15/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.
For the Respondent : Mr. Harmish Shah, Adv.

ORDER

Pleadings are complete.

List for hearing on 27.06.2023.

Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**